

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 26.07.2022 (TUESDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 635 & 636 of 2022 (PH)	Aggarsain Spinners Ltd. Vs. Shreeji Cotf AB Ltd. & Ors. With	Himanshu Vij	Abhishek Anand Mohak Sharma Manish Jain Divya Sharma
2.	Comp. App. (AT) (Ins) No. 637 & 638 of 2022 (PH)	Aggarsain Spinners Ltd. Vs. Sumat Gupta & Anr. With	Akhil Anand	Abhishek Anand Mohak Sharma Viren Sharma
3.	Comp. App. (AT) (Ins) No. 767 of 2022 (PH)	Jalesh Kumar Grover Resolution Professional GPI Textlies Ltd. Vs. Aggarsain Spinners Ltd. & Anr. With	Abhishek Anand	
4.	Comp. App. (AT) (Ins) No. 776 of 2022 (PH)	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr.	Abhishek Anand	

Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

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- 1. Notice Board**
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**By order of Hon'ble Chairperson
-sd/-
Registrar**